Bill, 1980

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Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI R. VENKATARAMAN: Sir, 1 move:

"That the Bill be returned."

The question was proposed.

SHRI \overline{M} . KALYANASUNDA-RAM: Sir, in the third reading I want to say a few words. Otherwise the third reading will lose it_s grace. I want to say only one or two words with your permission. We are the Members from Tamil Nadu. We raised a very vital point agitating our minds with regard to debt relief...

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): The scope for the third reading is very limited. You can give the arguments either in support or in opposition nothing more. If you do not have anything, please sit down.

श्री शिव चन्द्र झाः श्रोमन्, मैं यह कहना चाहना हं कि....

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): No, there is no time left now.

The question is:

"That the Bill be returned."

The motion was adopted.

MESSAGE FROM THE LOK SABHA

The Brahmaputra Board Bill, 1980

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary of the Lok Sabha :

"In accordance with the provisions of Rule 96 of t_{he} Rules of Procedure a_{nd} Conduct of Business in Lok Sabha, I am directed to enclose herewith the Brahmaputra Board Bill, 1980, as passed by Lok Sabha at its sitting held on the 7th August, 1980."

Sir, I lay the Bill on the Table.

THE VICE_CHAIRMAN (SHRI R. R. MORARKA): Now, special mention by Shri Shahi.

REFERENCE TO THE REPORTED LATHI-CHARGE BY THE POLICE ON LOK DAL SATYAGRAHIS AT BAGHPAT

श्रो नागेझ्वर प्रसाद शाही: (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, वड़े दुख के साथ मुझे कल की दुर्घटना का जिक्र करना पड रहा है ।

श्री रामानःद यादव (बिहार) : ग्राप ग्रब स्पेशल मेंशन करते रहिये ।

श्वी नागेश्वर प्रसाद श हो : श्रीमन्, परसों बागपत में लोक दल के पांच सौ सत्याग्रही गिरफ्तार हुए । पुलिस की श्रोर से यह ग्रारोप लगाया गया कि सत्या-ग्रहियों की ग्रोर से कुछ पत्थर फेंके गये । लेकिन हमें सूचना मिली है कि सत्या-ग्रहियों की ग्रोर से कोई पत्थर नहीं फेंके गये थे ग्रौर पत्थर पुलिस ने कांग्रेस-ग्राई के कुछ लोगों को लगा कर फेंकवाये थे ।

एक माननोय सदस्य ः यह गलत बात है ।

श्री नागेश्वर प्रसाद शाही : तब भी लोक दल के नेताओं ने इस बात की व्यवस्था की कि बागपक्ष में सत्याग्रह शांतिपूर्वक हो और सत्याग्रहियों की ओर से ऐसी कोई वात न की जाय कि पुलिस को कुछ कहने का मौका मिले । श्रीमन्, इसलिए हमने अपनी पार्टी के जनरल सेकेटरी श्री रवी राय को जो भारत